

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 08-07-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>HEARING ON IA</b>				
1	O.S. 911/2018 (SUMMONS) IA/1/2018		Patel Anjinappa <b>Vs</b> Mohammed Mukthar	Narasimharaju
2	O.S. 634/2020 (SUMMONS) IA/1/2020 IA/2/2020		LAKSHMAN REDDY D N <b>Vs</b> HEMANTH	Y N S R
3	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED <b>Vs</b> DAYALAN	PR A
<b><u>12:00 P.M - 1:00 P.M</u></b>				
4	O.S. 1258/2013 (ARGUMENTS.) IA/1/2013		Anasuya <b>Vs</b> Munireddy	
5	O.S. 204/2018 (ARGUMENTS.) IA/1/2018		Radhamma alias Radha <b>Vs</b> Anjinamma	Prakash Murthy
6	O.S. 647/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		Kandaswamy A <b>Vs</b> Krishna Prasad	L T Gopal
7	O.S. 951/2017 (ISSUES.) IA/1/2017		Gopal Reddy <b>Vs</b> Murthy B.V.	
8	O.S. 870/2018 (ISSUES.)		Geogrian Holdings Pvt. Ltd R/by raja Jayashankar <b>Vs</b> Indo Euro Tourist R/by Suraiya	V B shivakumar
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>CROSS EXAMINATION OF PW</b>				
9	O.S. 1263/2015 (EVIDENCE.) IA/1/2015	<b>27-08-2020</b>	Radhika D <b>Vs</b> Hemalatha M	M.VENKATASWAMY
10	O.S. 1918/2015 (EVIDENCE.) IA/1/2015	<b>27-08-2020</b>	Shivananda <b>Vs</b> Lalithamma	
<b>FURTHER EVIDENCE FOR PLNTF</b>				
11	Misc 144/2018 (EVIDENCE.)	<b>27-08-2020</b>	Suguna <b>Vs</b> Venkataswamy Reddy M	N S
<b>PLNTF EVIDENCE</b>				
12	O.S. 1143/2014 (EVIDENCE.) IA/1/2014	<b>27-08-2020</b>	Chikkanna <b>Vs</b> Narayana V	K V R

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 1307/2014 (EVIDENCE.) IA/1/2014	<b>27-08-2020</b>	Munirathna <b>Vs</b> Susheelamma	M L Gowda
14	O.S. 1613/2014 (EVIDENCE.)	<b>27-08-2020</b>	Chowdappa <b>Vs</b> Chikkakkayamma	H V R
15	O.S. 1845/2015 (EVIDENCE.)	<b>27-08-2020</b>	Nagaraj Achar P <b>Vs</b> Kasturi	Promod K
16	G and WC 10/2019 (EVIDENCE.)	<b>28-08-2020</b>	TEJA <b>Vs</b> T. LAKSHMIPATHI	SATYAKI ASSOCIATES
17	O.S. 1132/2019 (EVIDENCE.) IA/1/2019	<b>28-08-2020</b>	Nandan T <b>Vs</b> Leelavathi K R	H T Nagaraja
<b>FUTHER CHIEF OF pw</b>				
18	O.S. 1481/2014 (EVIDENCE.) IA/1/2014	<b>28-08-2020</b>	Mariyamma <b>Vs</b> Kempanna	S A Khadri
19	O.S. 751/2015 (EVIDENCE.) IA/1/2015	<b>28-08-2020</b>	Lakshmaiah <b>Vs</b> Yallamma	S.G.ANANDA CHAKRAVARTHI
20	O.S. 1821/2014 (SUMMONS) IA/1/2014	<b>28-09-2020</b>	Lakshman Reddy K <b>Vs</b> Sunandamma	P R Harish
21	O.S. 1670/2019 (SUMMONS) IA/1/2019	<b>28-09-2020</b>	Kusthar Jan <b>Vs</b> Choti Jan	P S
<b>AWAIT SUMMON/NOTICE</b>				
22	O.S. 1134/2017 (SUMMONS) IA/1/2017	<b>28-09-2020</b>	Prema P S Alias Premavathi <b>Vs</b> Sonne Gowda	Geeth M
23	O.S. 1470/2017 (SUMMONS)	<b>28-09-2020</b>	Nagarathna <b>Vs</b> Narasimha Reddy V	
24	R.A. 113/2018 (SUMMONS) IA/1/2018	<b>28-09-2020</b>	RAJANNA D M <b>Vs</b> JANARADHANA R	M B Chandra Chooda
25	EX 68/2019 (SUMMONS)	<b>28-09-2020</b>	Sadananda M <b>Vs</b> Devaraju E	Amar Babu
26	EX 69/2019 (SUMMONS)	<b>28-09-2020</b>	Madava B T <b>Vs</b> Siddamma	Shivashankar

**STEPS**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	O.S. 201/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>28-09-2020</b>	Master Uday rep by his mother Geetha <b>Vs</b> Srinivas M	
28	O.S. 1086/2015 (SUMMONS)	<b>28-09-2020</b>	Shanthakumari <b>Vs</b> Narayanaswamy C	B. LAKSHMIKANTHAPPA
29	O.S. 436/2018 (SUMMONS) IA/1/2018	<b>29-09-2020</b>	Laxminarayan <b>Vs</b> Krishnappa M	M B C
30	O.S. 1895/2018 (SUMMONS) IA/1/2018	<b>29-09-2020</b>	BHAGYAMMA <b>Vs</b> THIMMAKKA	PADMANABHA
<b>STEPS</b>				
31	O.S. 1489/2015 (SUMMONS)	<b>29-09-2020</b>	Eramma <b>Vs</b> Muniyappa	GOVINDA GOWDA ASSOCIATES
32	O.S. 1387/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>29-09-2020</b>	Muniyappa <b>Vs</b> Thippaiah	Sriram
33	O.S. 239/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	<b>29-09-2020</b>	Mohan Y <b>Vs</b> Raghupathy Reddy M S	G S PRASAD REDDY
<b>SUMMONS</b>				
34	O.S. 1816/2018 (SUMMONS) IA/1/2018	<b>29-09-2020</b>	Akkayamma <b>Vs</b> Jayamma	L S Law
35	O.S. 1689/2019 (SUMMONS) IA/1/2019	<b>29-09-2020</b>	Prema C <b>Vs</b> Chinnappa	Suresh
36	O.S. 592/2020 (SUMMONS) IA/1/2020	<b>29-09-2020</b>	CHOWDAPPA C <b>Vs</b> GOWRAMMA	GURUVA REDDY
<b>WRITTEN STATEMENT</b>				
37	O.S. 1390/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>29-09-2020</b>	Sunil K <b>Vs</b> Saroja A V	D M Muniyappa
38	Misc 39/2020 (NOTICE)	<b>29-09-2020</b>	Gopal Krishna C <b>Vs</b> Malliyammal	L S

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**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>AMENDMENT</b>				
1	O.S. 416/2010 (SUMMONS) IA/1/2010		KRISHNAPPA <b>Vs</b> HARSHAD RAI MAGANLAL KAKK	V.P.K MS JUST LAW
2	O.S. 344/2010 (HEARING) IA/1/2010		ANTHARAJU <b>Vs</b> JOSEPH	M.VENKATAPPA
3	O.S. 768/2010 (HEARING) IA/1/2010		VIMALA <b>Vs</b> MUNISWAMY @ APPANNA	Y.N.SATHYANARAYANA RAO
4	O.S. 97/2016 (HEARING) IA/1/2016		Kanthamma <b>Vs</b> Nanjegowda M A	M S G
5	M.A. 22/2016 (HEARING) IA/1/2016		Chinnappa <b>Vs</b> Nirmala	B S N
6	O.S. 1197/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		Munigangamma <b>Vs</b> M/s Shravane Realities., Rep. by Shailaja Hanumesh and Divakar P S	Chalapathy
7	O.S. 341/2020 (HEARING) IA/1/2020 IA/2/2020		Salamma Francis <b>Vs</b> Manjunatha	V B SHIVAKUMAR
8	M.A. 47/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		SHIVARAMDAS G <b>Vs</b> TAHSILDAR	M.SRINIVASIAH
9	O.S. 636/2020 (HEARING) IA/1/2020 IA/2/2020		MUNILAKSHMAMMA <b>Vs</b> MOHAMMED YOUSUFF	N R NAIK
10	O.S. 854/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		SABITHA <b>Vs</b> RAGHURAMAREDDY	MANIVANAN
<b><u>12:00 P.M - 1:00 P.M</u></b>				
11	Misc 23/2003 (HEARING)		RUDRAMMA <b>Vs</b> SIDDAGANGAPPA	THOMAS V.PEOR
12	FDP 39/2016 (HEARING) IA/1/2016		Ramchandra Rao S <b>Vs</b> Krishnaji Rao	T A K

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 926/2017 (HEARING) IA/1/2017 IA/2/2017		Bhagya <b>Vs</b> Channigappa	
14	O.S. 1002/2017 (HEARING) IA/1/2017		Mahesh S <b>Vs</b> Jnaneshwarachar	B H S
15	O.S. 1065/2017 (HEARING) IA/1/2017		Rajagopal <b>Vs</b> Jayamma	K Vijay Kumar
16	O.S. 13/2018 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017		M DEVARAJ <b>Vs</b> THE COMMISSIONER OF POLICE	H.C. NAGARAJ
17	O.S. 505/2020 (HEARING) IA/1/2020		VENKATESH M <b>Vs</b> AGADURAPPA	PRAMILA
18	O.S. 608/2020 (HEARING) IA/1/2020		MALAI AH <b>Vs</b> VENKATRAMANASWAMY	K SURESH DESAI
19	O.S. 629/2020 (HEARING) IA/1/2020		VENKATAMMA <b>Vs</b> RADHAMMA	ANJANEYA
20	O.S. 1073/2010 (ARGUMENTS.) IA/1/2010		BACHAMMA <b>Vs</b> NARAYANAMMA AND OTHERS	B.V.RAJESH D1 TO 5 - SRI.U.SHIVAKUMAR
21	O.S. 1658/2013 (ARGUMENTS.) IA/1/2013		Gowramma <b>Vs</b> Chikka Yerrappa	M D V
22	O.S. 835/2016 (ARGUMENTS.)		Padhma <b>Vs</b> Sadappa	K V H
23	O.S. 225/2019 (ARGUMENTS.) IA/1/2019		Nagendra Prasad K B <b>Vs</b> Mahadev R	D Nagaraj
24	O.S. 1177/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Gopal B R <b>Vs</b> Yadavamurthy N V	S Rajashekar
<b>Cases listed below are adjourned due to Covid 19</b>				
25	O.S. 559/1997 (SUMMONS)	<b>16-07-2020</b>	Jayamma <b>Vs</b> Munivenkatappa	
26	O.S. 1556/2008 (SUMMONS) IA/1/2008	<b>16-07-2020</b>	Y K SURESHKUMAR <b>Vs</b> SALEEM PASHA	C.N.VENUGOPAL

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27	O.S. 351/2010 (SUMMONS) IA/1/2010	<b>16-07-2020</b>	YELLAMMA <b>Vs</b> SRINIVAS	D.R.RAJASHEKARAPPA
28	O.S. 490/2010 (SUMMONS)	<b>24-07-2020</b>	MUNIYAMMA <b>Vs</b> CHINNAIAH	R.NARAYANASWAMY
29	O.S. 683/2010 (SUMMONS) IA/1/2010 IA/2/2010	<b>24-07-2020</b>	LAKSHMAMMA <b>Vs</b> NARAYANASWAMY	SREENIVAS.T.
30	O.S. 1043/2010 (SUMMONS) IA/1/2010 IA/2/2010	<b>24-07-2020</b>	ROOPA <b>Vs</b> NAGARAJAPPA AND OTHERS	NAGARAJA
31	O.S. 603/2011 (SUMMONS) IA/1/2011	<b>24-07-2020</b>	SHOBHA.B.S. <b>Vs</b> MARAKKA	T. SESHAGIRI RAO
32	Misc 97/2016 (EVIDENCE.) IA/1/2016	<b>11-08-2020</b>	M Muniyappa <b>Vs</b> A Muniyappa	
33	O.S. 924/2011 (SUMMONS) IA/1/2011	<b>17-08-2020</b>	SURESH <b>Vs</b> NARAYANAPPA	M.DHANANJAYA D1 TO 9 - EXPARTE
34	R.A. 107/2013 (SUMMONS) IA/1/2013	<b>17-08-2020</b>	Muniraju <b>Vs</b> Krishnappa V	N Govindagowda
35	O.S. 1478/2013 (SUMMONS) IA/1/2013	<b>17-08-2020</b>	Bachegowda <b>Vs</b> Chikkamuni Anjinappa	K N N
36	O.S. 1589/2013 (SUMMONS) IA/1/2013 IA/2/2013	<b>17-08-2020</b>	Venkatesh <b>Vs</b> Narayanappa	B Chandrashekar
37	O.S. 1780/2013 (SUMMONS) IA/1/2013 IA/2/2013	<b>17-08-2020</b>	Doddarudrappa <b>Vs</b> Channamma	D J G
38	O.S. 49/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>17-08-2020</b>	Prasad <b>Vs</b> Bhagyamma V	RAMAMURTHY and ASSOCIATES
39	O.S. 84/2016 (SUMMONS) IA/1/2016	<b>17-08-2020</b>	GEETHA <b>Vs</b> MUNIVENKATAPPA	
40	O.S. 101/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>17-08-2020</b>	Pillamma @ Pillakka <b>Vs</b> Shamappa	Ramakrishnappa P N

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41	O.S. 769/2016 (SUMMONS) IA/1/2016	<b>17-08-2020</b>	Sujatha <b>Vs</b> Pillapaiah	B Manjunath
42	O.S. 865/2016 (SUMMONS) IA/1/2016	<b>17-08-2020</b>	Yellamma <b>Vs</b> Shanthamma	Muthuraju
43	FDP 28/2016 (SUMMONS)	<b>17-08-2020</b>	Sakamma <b>Vs</b> Nagarajachari H R	Gururaj
44	FDP 29/2016 (SUMMONS)	<b>17-08-2020</b>	Kantharaju H B <b>Vs</b> Nagarajachari H R	Gururaj
45	O.S. 919/2016 (SUMMONS) IA/1/2016	<b>17-08-2020</b>	Neela <b>Vs</b> Srikantan	Mohan Kumar
46	O.S. 976/2016 (SUMMONS) IA/1/2016	<b>17-08-2020</b>	Maliyappa <b>Vs</b> Venkatagiriappa	S V Ramachandrappa
47	O.S. 1006/2016 (SUMMONS) IA/1/2016	<b>24-08-2020</b>	Venkatalakshmi, Rep. by SPA Holder Chandrashekar R <b>Vs</b> Pushpa	H H C
48	O.S. 1024/2016 (SUMMONS) IA/1/2016	<b>24-08-2020</b>	Muniyamma <b>Vs</b> Kannappa	Srinivas
49	O.S. 1144/2016 (SUMMONS) IA/1/2016	<b>24-08-2020</b>	Nandeeshwaraiah T R <b>Vs</b> Shankar T R	S B S
50	O.S. 1171/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>24-08-2020</b>	Kumareshan V K <b>Vs</b> Munirathna	
51	O.S. 1333/2016 (SUMMONS) IA/1/2016	<b>24-08-2020</b>	Sonnappa <b>Vs</b> Lakshamma	
52	O.S. 1354/2016 (SUMMONS) IA/1/2016	<b>24-08-2020</b>	Muniraju M <b>Vs</b> Shamaraju S	
53	O.S. 1472/2016 (SUMMONS) IA/1/2016	<b>24-08-2020</b>	Bade Sab <b>Vs</b> Madar Sab	K K M
54	O.S. 1520/2016 (SUMMONS) IA/1/2016	<b>24-08-2020</b>	Narasamma <b>Vs</b> Murthy N	
55	O.S. 1796/2016 (SUMMONS) IA/1/2016	<b>18-09-2020</b>	Priyanka. L, Reptd by GPA Holder S H Shivalingaiah <b>Vs</b> Shivamma	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
56	O.S. 1802/2016 (SUMMONS) IA/1/2016	<b>18-09-2020</b>	Thammanna N <b>Vs</b> Shivalingaiah	
57	O.S. 1377/2017 (SUMMONS) IA/1/2017	<b>18-09-2020</b>	Venkubai <b>Vs</b> Shanthamurthy	Shaila Shree
58	O.S. 591/2018 (SUMMONS)	<b>18-09-2020</b>	Venkatamma <b>Vs</b> Kempamma	M Venkataswamy
59	O.S. 1332/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>18-09-2020</b>	Narasimhaiah alias Dodda Narasimhaiah <b>Vs</b> Munishami	A G N
60	O.S. 1452/2019 (SUMMONS) IA/1/2019	<b>18-09-2020</b>	Vishwanath M <b>Vs</b> Anitha B	A Sampath
61	O.S. 1847/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>18-09-2020</b>	MUNIRAJU M <b>Vs</b> RAJAMOHANA REDDY	LOKESH R
62	O.S. 1948/2019 (SUMMONS) IA/1/2019	<b>18-09-2020</b>	ERAPPA T N <b>Vs</b> GANGADHARIAAH T N	NAGAI AH
63	O.S. 543/2020 (SUMMONS) IA/1/2020	<b>18-09-2020</b>	Sreeramappa <b>Vs</b> Lakshamma	M N Muni Reddy
64	EX 1/2019 (NOTICE)	<b>18-09-2020</b>	Suresh G K <b>Vs</b> Muniyellappa	Imran Pasha
65	Misc 146/2019 (NOTICE)	<b>18-09-2020</b>	Manjuramaswamy <b>Vs</b> Divya Devi	K T D



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**K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
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**11:00 A.M - 12:00 P.M**

**HEARING ON IA**

- |   |   |  |   |               |
|---|---|--|---|---------------|
| 1 | O.S. 133/2011<br>(SUMMONS)              |  | Nil<br><b>Vs</b><br>Nil                     |               |
| 2 | O.S. 940/2019<br>(SUMMONS)<br>IA/1/2019 |  | Chandrappa S M<br><b>Vs</b><br>Muniyellappa | Fayaz Sab B G |
| 3 | O.S. 949/2019<br>(SUMMONS)<br>IA/1/2019 |  | Narayanaswamy<br><b>Vs</b><br>Sharadhamma   | L Suresh      |

**12:00 P.M - 1:00 P.M**

**OBECTION**

- |   |   |  |   |                                 |
|---|---|--|---|---------------------------------|
| 4 | Misc 160/2019<br>(SUMMONS)<br>IA/1/2019<br>IA/2/2019                  |  | Muniyappa<br><b>Vs</b><br>Munikenchappa, Since deceased<br>by his Lrs | Mune Gowda                      |
| 5 | O.S. 1082/2010<br>(HEARING)<br>IA/1/2010                              |  | SAMPANGAPPA`<br><b>Vs</b><br>SAROJAMMA AND OTHERS                     | S.G.D. ASSOCIATES<br>DHANANJAYA |
| 6 | O.S. 484/2015<br>(HEARING)<br>IA/1/2015<br>IA/2/2015                  |  | Ramachandra Reddy<br><b>Vs</b><br>Jayamma                             | V Vishwanath                    |
| 7 | O.S. 2141/2014<br>(ARGUMENTS.)<br>IA/1/2014<br>IA/2/2014<br>IA/3/2014 |  | Anitha T N<br><b>Vs</b><br>Shamamma                                   | S Susheela                      |

**3:00 P.M - 4:00 P.M**

- |    |   |  |   |                 |
|----|---|--|---|-----------------|
| 8  | O.S. 631/2020<br>(FIRST HEARING)<br>IA/1/2020 |  | SUJATHA C<br><b>Vs</b><br>CHIKKEGOWDA C | KESHAVAMURTHY R |
| 9  | O.S. 638/2020<br>(FIRST HEARING)<br>IA/1/2020 |  | SUSHEELAMMA<br><b>Vs</b><br>SHARADAMMA  | KESHAV KUMAR    |
| 10 | R.A. 61/2015<br>(ARGUMENTS.)<br>IA/1/2015     |  | Pillamma<br><b>Vs</b><br>Bairappa       | N. RAMESH       |

**HEARING ON IA**

- |    |   |  |  |           |
|----|---|--|--|-----------|
| 11 | R.A. 55/2014<br>(ARGUMENTS.)<br>IA/1/2014 |  | Nanjappa<br><b>Vs</b><br>Donne Muniyappa | Mylariaah |
|----|---|--|--|-----------|

**4:00 P.M - 5:00 P.M**

- |    |   |  |  |  |
|----|---|--|--|--|
| 12 | M.A. 94/2017<br>(ARGUMENTS.)<br>IA/1/2017 |  | Manjunatha N<br><b>Vs</b><br>Srinivasa S |  |
|----|---|--|--|--|

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**K M ANANDA**  
**IV ADDL SENIOR CIVIL JUDGE**  
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13	G and WC 8/2018 (ARGUMENTS.) IA/1/2018		RUCHISINGH <b>Vs</b> CHANDAN KUMAR SINGH	SHALIDA KHANAM J.
<b>ARGUMENTS</b>				
14	P and SC 11/2018 (ARGUMENTS.)		Malathi Evangiline T <b>Vs</b> Nil	Sathyanarayana Gopal Rao

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 08-07-2020

**MORNING SESSION**

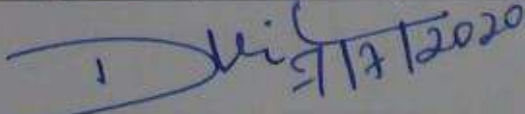
Sl. No.	Case No.	Timing	Stage	Advocate	
				Plaintiff Advocate	Defendant Advocate
01	O.S. 994/2012	11.00 - 12.00	Hearing	Sri. K	
02	O.S. 1596/2016	11.00 - 12.00	Hearing	Sri. S	
03	O.S. 632/2020	11.00 - 12.00	Hearing	Sri. VJ	
04	O.S. 639/2020	11.00 - 12.00	Hearing	Sri. DPR	
05	O.S. 70/2008	11.00 - 12.00	Hearing	Sri. A	
06	O.S. 2213/2006	12.00 - 1.00	Hearing	Sri. KAA	
07	O.S. 1232/2011	12.00 - 1.00	Hearing	Sri. JNS	
08	O.S. 612/2016	12.00 - 1.00	Arguments	Sri. S	
09	O.S. 994/2012	12.00 - 1.00	Arguments	Sri. K	
10	O.S. 408/2015	12.00 - 1.00	Arguments	Sri. D	

**AFTERNOON SESSION**

I/c. VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru.

Sl. No.	Case NO.	Timing	Stage	Advocate	
				Plaintiff Advocate	Defendant Advocate
01	O.S. 763/2014	3.00 - 4.00	Hearing	Sri. BES	
02	O.S. 1702/2016	3.00 - 4.00	Hearing	-----	
03	O.S. 1801/2016	3.00 - 4.00	Hearing	-----	
04	O.S. 121/2017	3.00 - 4.00	Hearing	-----	
05	O.S. 612/2020	3.00 - 4.00	Hearing	Sri. KS	
06	O.S. 626/2020	4.00 - 5.00	Hearing	Sri. KBSN	
07	O.S. 495/2007	4.00 - 5.00	Hearing	Sri. NR	
08	O.S. 1423/2007	4.00 - 5.00	Arguments	Sri. DOK	
09	O.S. 631/2009	4.00 - 5.00	Arguments	Sri. NKK	
10	O.S. 219/2014	4.00 - 5.00	Arguments	Sri. R	

  
V Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.